

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00329/2016
(with MA 200/00115/2021)

Jabalpur, this Tuesday, the 16th day of February, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

Manish Kumar Dwivedi, S/o Shri Narendra Kumar Dwivedi
Aged about 21 years, R/o Village Bansha Devin Tola,
Ward No.1 Post Govindgarh, District Rewa (MP)

-Applicant

(By Advocate – **Shri Raj Kumar Tripathi**)

V e r s u s

1. Union of India, Ministry of Railway through its General Manager, West Central Railway Zone, Indira Market, Jabalpur District, Jabalpur (MP)-482001

2. Dy. Director (Estt.) (North)-II, Railway Board, Rail Bhawan, New Delhi-110001

3. The Divisional Railway Manager, West Central Railway, Jabalpur, District Jabalpur (MP)-482001

4. Dy. Chief Personnel Officer (Recruitment) West Central Railway, Jabalpur, M.P.482001

5. The Chief Manager (Construction) First West Central Railway, Jabalpur District Jabalpur, M.P. 482001

- Respondents

(By Advocate – **Shri Sapan Usrethe**)

O R D E R(ORAL)**By Ramesh Singh Thakur, JM:-****Miscellaneous Application No. 200/115/2021**

This application has been filed by the applicant seeking withdrawal of the Original Application No. 200/00329/2016 in view of the facts stated in Para 2 of this M.A.

2. Counsel for the respondents has no objection to it.
3. Thus, the M.A. is allowed and the applicant is allowed to withdraw this Original Application.
4. M.A. is accordingly disposed of.

Original Application No. 200/329/2016

In view of order in M.A. No. 200/115/2021, the Original Application is dismissed as withdrawn with liberty to approach again on the same cause of action if occasion arises.

(Naini Jayaseelan)
Administrative Member

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(Ramesh Singh Thakur)
Judicial Member